

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A.No. 50898 of 2026

in

Civil Appeal No(s). 10900-10902/2025

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS. Appellant(s)

VERSUS

M/S. SUNSHINE TRADE TOWER PVT LTD & ANR.

Respondent(s)

FOR ADMISSION

Date : 19-02-2026 These appeals were called on for mentioning today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE ALOK ARADHE

For Appellant(s) : Mr. Soayib Qureshi, AOR

For Respondent(s) : Mr. Jayanth Muthraj, Sr. Adv. (Mentioned by)  
Mr. Gaurav Agarwal, Sr. Adv.  
Mr. Rajesh P., AOR  
Mr. Prabhakar Tiwari, Adv.

Mr. Shashank Shekhar Singh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

I.A.No. 50898 of 2026

List the application along with the main appeal(s) in the final hearing list in the month of April, 2026.

(JAYANT KUMAR ARORA)  
ASTT. REGISTRAR-cum-PS

(NIKITA SINGH)  
COURT MASTER